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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 17.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No. CP No.160/BB/20 17	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
	-	For compliance	252(3)	Chromozome Network Pvt. Ltd. Vs ROC
BLABAE (INC.				

SL.

NAME (IN CAPITAL)

NO.

& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

P. Peach

1. SACHINI GUPTA 9840777207

PETITIONE 2

Sight

ORDER

PCA for Petitioner Company is present. He is directed to supply the additional information called for by the registry. List it on 30/01/2018.

Member (T)

Member (J)